

art of simple writing for neo-literates. It was not considered necessary to follow these trainees who received training there in their after-work.

Mr. Speaker: Question No 90—Mr. Amjad Ali.

Shri Amjad Ali: May I suggest that along with Question No. 90 Question No. 127 of Sardar Hukam Singh may also be put?

Mr. Speaker: Is the Minister agreeable?

Shri M. C. Shah: I will reply to both together.

Mr. Speaker: Yes.

REHABILITATION MINISTERS' CONFERENCE
AND AGRICULTURE MINISTERS' CONFERENCE

***90. Shri Amjad Ali:** Will the Minister of Finance be pleased to state:

(a) the additional expenditure incurred in holding the Rehabilitation Ministers' Conference and the Agriculture Ministers' Conference at Srinagar in June, 1954 instead of in Delhi; and

(b) the main tasks before the conferences?

The Deputy Minister of Finance (Shri M. C. Shah): (a) The additional expenditure on holding the Rehabilitation Ministers' Conference in Srinagar in June, 1954 instead of in Delhi aggregates to Rs. 13,786/- and that on the Agriculture Ministers' Conference comes to Rs. 20,000/- (approximately)

(b) The main tasks before the Rehabilitation Ministers' Conference were—

To take stock of the present position with regard to all matters affecting the displaced persons from West Pakistan, viz., relief and rehabilitation, payment of compensation and evacuee property and to discuss the various aspects of rehabilitation and its policies.

The main tasks of the Agriculture Ministers' Conference were to review

the progress made since the last conference in respect of land reform policies, co-operation, the working of the Community Projects and the National Extension Service *vis-a-vis* the Agricultural Department and to consider other matters regarding the fertilizers, Central Farms Plant Protection and Soil Conservation, etc.

CONFERENCES AND MEETINGS HELD AT
SRINAGAR

***127. Sardar Hukam Singh:** Will the Minister of Finance be pleased to state:

(a) the number of Conferences or meetings of officials held in Srinagar during June and July, 1954, whose expenses had to be borne by the Central Government;

(b) the duration for which each conference or meeting was held in Srinagar; and

(c) the travelling allowance and other expenses borne by Government?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Seven.

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| (b) 1. Meeting of Rehabilitation Secretaries and Custodians of Evacuee Property. | 2 days |
| 2. Conference of Rehabilitation Ministers. | 2 days |
| 3. Conference for drawing up a programme for the assessment and development of mineral resources of the country. | 2 days. |
| 4. Special meeting of the All India Handicrafts Board and Marketing Clinic. | 1 day.
5 days. |
| 5. Meeting of the Committee set up by the Production and Distribution Committee of the Cabinet to advise on the establishment of Synthetic Oil Plant in India. | 2 days. |
| 6. Conference of State Ministers of Agriculture Co-operation, Animal Husbandry etc. | 4 days. |
| 7. Conference of some selected farmers. | 2 days. |

(c) So far as the Central Government is concerned—

Expenditure on Travelling Allowance	Other expenditure	Total
Rs. 46300/- (approximate-ly)	Rs. 10700/- (approximate-ly)	Rs. 57000/- (approximate-ly)

The State Governments usually bear the expenditure on travelling allowances of their officials.

Shri Amjad Ali: As we understand, there were seven conferences of Ministers. May I know the particular end in view of holding these conferences away from Delhi and at Srinagar? The particulars may be referred to.

The Minister of Rehabilitation (Shri A. P. Jain): May I answer this question? I think it is a good policy that the conferences should be held all over India in rotation. In particular, in the case of Kashmir, we felt that rehabilitation there on account of political changes had not taken the footing that it should have. The holding of the Rehabilitation Ministers' Conference in Kashmir gave confidence to refugees and also enabled the State Government to round up many of their policies. Apart from that, incidentally, the exchequer—my friend, Mr. Deshmukh—has also benefited. For instance, I may have cost Government Rs. 200 on account of fare etc., but I took three members of my family with me for whom I paid Rs. 600, as railway fare, etc. Besides, we must have spent quite a lot in buying from the Kashmir Emporium.

Shri Amjad Ali: May I ask how all these seven Ministers' conferences synchronised at the same time, in the month of June, in the cool heights of Srinagar?

Shri A. P. Jain: The salubrious climate and the possibility of doing more work.

Shri K. K. Basu: To help proper thinking!

Sardar Hukam Singh: Are there any other places in the various States in India where such ministerial conferences have been held at other occasions.

Shri A. P. Jain: Yes, in Calcutta; and we propose to have another in Darjeeling.

Sardar Hukam Singh: Is there anything in common to all these meetings of Ministers and other officials which prompted these Ministries to take up that venue?

Shri A. P. Jain: One obviously is that Parliament was in session before, and after the session was over, a large number of conferences had naturally to synchronise. Moreover the considerations which I mentioned were the common considerations.

Sardar Hukam Singh: May I know whether any officials over-stayed the time of the committees and were allowed leave along with the time of those committees?

Shri A. P. Jain: Some may have.

Shri V. P. Nayar: I want to know whether it is the policy of the Government that in fixing venues for official conferences the expenditure on account of such conferences should be kept to the irreducible minimum extent possible or whether conferences can be fixed in order to give the participants an opportunity for sight-seeing and going about?

Shri A. P. Jain: No, the object is to keep the expenditure to the minimum.

HINDUSTAN AIRCRAFT LIMITED

*91. **Shri H. N. Mukerjee:** Will the Minister of Defence be pleased to state whether it is a fact that the Chief Production Engineer of the Hindustan Aircraft Limited has disallowed the further development of a piston for the Aero Engine designed and developed in the Hindustan Aircraft Limited and